

ACT. No. VI OF 1865.

PASSED BY THE GOVERNOR-GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor-General on the 22nd February 1865).

An Act to continue Act No. XXXI of 1860 (relating to the manufacture, importation, and sale of Arms and Ammunition, and for regulating the right to keep and use the same, and to give power of disarming in certain cases).

Whereas Act No. XXXI of 1860 is limited to expire on the first day of
 Preamble. October 1865; and whereas it is expedient to continue such
 Act for a limited period; It is enacted as follows :—

1. Act No. XXXI of 1860 shall continue in force until the first day of
 Act XXXI of 1860 October 1866.
 continued.

Short Title.

2. This Act may be cited as "The Arms' Act Continuance Act, 1865."